## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 32/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

WEWDER (0)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mr. Gopiram B. Paharia

V/s.

M/s. Vishwa Vishal Textiles Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 D S. N. Jan PCS Jan

Peter Jane

1 Minagli Nimbabar Ad. for Ry. Minbabar

1 b. 5.D. Isravi

## ORDER T.C.P. No. 32/58,59,397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present.
- Due to paucity of time this Petition cannot be heard, although listed for Final Hearing.
- By the Order of the Bench adjourned to 23.01.2018. FIRST ON BOARD.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.11.2017.

law chambers

Sd/-

M.K. Shrawat Member (Judicial)

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